

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.61/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020

Name of the Company: BVC Tradeport Pvt. Ltd.
V/s
Salebhai Internet Ltd.

Section: 9 of the Insolvency and Bankruptcy Code, 2016

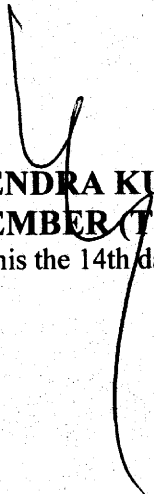
ORDER

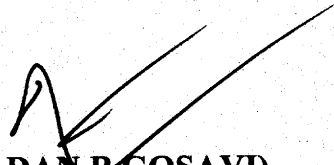
Learned Counsel Mr. Arjun Sigh appeared for Operational Creditor.

Learned Counsel Mr. U R Bhatt appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 19.01.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 14th day of December, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)